

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 12.07.2000

OA No.159/2000

Brij Raj Singh S/o Shri Gulab Singh, at present employed on the post of T-6, Farm Manager in Central Sheep and Wool Research Institute, Avika Nagar.

.. Applicant

Versus

1. Union of India through its Secretary, Indian Counsel of Agricultural Research, Krishi Bhawan, New Delhi.
2. Director Vigilance, Indian Counsel of Agricultural Research, Krishi Bhawan, New Delhi.

.. Respondents

Mr. Shiv Kumar, counsel for the applicant.

Mr. V.S.Gurjar, counsel for the respondents

CORAM:

Hon'ble Mr. Justice B.S.Raikote, Vice Chairman

Hon'ble Mr. N.P.Nawani, Administrative Member

ORDER

Per Hon'ble Mr. Justice B.S.Raikote, Vice Chairman

It is submitted that an identical case in OA No. 158/2000 has already been disposed of by the other Bench with a direction that the inquiry shall be completed within a period of 6 months from the date of receipt of a copy of this order. Counsel on both sides submit that same direction may also be issued in this case. Accordingly, we pass an order as under:-

The OA is disposed of with a direction to the respondents to complete the inquiry within a period of 6 months from the date of receipt of a copy of this order. No costs.

(N.P.NAWANI)
Adm.Member

(B.S.RAIKOTE)
Vice Chairman